

Annexure - 5

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 30/11/2021

List of Operational Creditors - Employees & Workmen

Sl. No.	Name of Authorised representative, if any	Name of Employee	Details of Claim received		Details of Claim Admitted			Amount of Claim under verification	Amount of Claim not admitted	Remarks, if any
			Date of receipt	Total Amount Claimed	Salary	Gratuity	Amount of Claim admitted			
1	No representative	Abhishek C Shigawan		3,06,919	60,979	1,16,875	1,77,854	1,16,875	1,29,065	Note- 1
2	No representative	Anish Charania		22,800	22,800	-	22,800	-	-	-
3	No representative	Anuj Pratap Yadav		4,70,509	1,40,244	1,00,000	2,40,244	1,00,000	2,30,265	Note- 1
4	No representative	Anup Dubey		4,37,622	1,15,060	1,58,967	2,74,027	3,22,562	-	Note- 1
5	No representative	Anusha Singi		1,07,868	1,07,868	-	1,07,868	-	-	-
6	No representative	Arvind Sharma	19.08.2020	2,61,365	15,633	1,26,500	1,42,133	-	2,45,732	Note- 1
7	No representative	Ashutosh Vinay Maroo		3,61,736	2,26,060	1,13,980	3,40,040	-	1,35,676	Note- 1
8	No representative	Avani Amit Ghadi	02.09.2020	1,12,143	41,886	57,200	99,086	-	70,257	Note- 1
9	No representative	Barun Singh		58,191	48,391	-	48,391	-	9,800	Note- 1
10	No representative	Bhupesh Raikar		28,41,479	13,67,700	7,50,000	21,17,700	-	14,73,779	Note- 1
11	No representative	Dharamshi B Dedhia		3,83,599	64,984	2,45,000	3,09,984	-	3,18,615	Note- 2
12	No representative	Dimple S Valiyani		2,77,690	2,29,350	-	2,29,350	-	48,340	Note- 2
13	No representative	Divya Shah		40,903	40,903	-	40,903	-	-	-
14	No representative	Falguni Tankaria		7,01,195	99,914	2,25,000	3,24,914	-	6,01,281	Note- 1
15	No representative	Harilal Gupta		2,17,948	1,08,959	77,000	1,85,959	-	1,08,989	Note- 1
16	No representative	Krunal Patel		5,71,558	-	2,04,919	2,04,919	-	5,71,558	Note- 1
17	No representative	Manan Yogendra Udani		24,25,152	6,40,570	10,31,250	16,71,820	-	17,84,582	Note- 1
18	No representative	Mukesh Chouhan		59,600	59,600	-	59,600	-	-	Note- 1
19	No representative	Rajesh Kacha		8,75,899	4,26,514	3,02,500	7,29,014	-	4,49,385	Note- 1
20	No representative	Ramesh Gada		15,73,461	4,97,832	5,55,000	10,52,832	-	10,75,629	Note- 1
21	No representative	Rampal Vishwakarma		44,73,242	-	-	-	31,09,422	13,63,820	Note- 3
22	No representative	Rashid Modi		2,58,328	1,04,428	75,500	1,79,928	78,400	75,500	Note 1
23	No representative	Romal Gada		67,173	67,075	-	67,075	-	98	Note- 1
24	No representative	Sanjay Chandrasingh Thalari		3,49,141	6,840	1,13,750	1,20,590	-	3,42,301	Note- 1
25	No representative	Sanjay Gadre		12,88,076	5,87,438	4,67,500	10,54,938	7,00,638	-	Note- 2
26	No representative	Sanjay Vinubhai Vekariya		2,20,885	-	-	-	-	2,20,885	Note- 1
27	No representative	Satyanarain Chaudhary		3,94,915	2,41,900	1,20,000	3,61,900	1,53,015	-	Note- 1
28	No representative	Saurabh Jain		21,17,174	-	-	-	-	21,17,174	Note- 4
29	No representative	Sharad Kathawate		15,53,941	-	-	-	-	15,53,941	Note- 1
30	No representative	Sonali P Gaonkar		1,00,425	41,823	-	41,823	-	58,602	Note- 2
31	No representative	Teekam Chand Rawat		47,059	-	-	-	29,406	17,653	Note- 2
32	No representative	VinayKumar Bankatkumar Maroo		7,39,785	7,26,900	3,30,000	10,56,900	-	12,885	Note- 5
		Total		2,37,17,781	60,91,651	51,70,941	1,12,62,592	46,10,318	1,30,15,812	

Notes on Claims

	Particulars
1	Based on the Claim documents submitted, details as per books available with us and on the best estimate of the RP an amount is admitted. However, Since quantum of Bonus, Leave encashment, interest, past years' arrears as per Books is not available the same is not admitted. Gratuity amount is admitted on best estimate.
2	Documents, working and clarification awaited
3	Claimed unpaid salary from July 2006. However, for the period for 2006 to 2010 there is no salary slip available and no Offer letter showing breakup of gross salary. For period from 2013 to 2016 there is no breakup of gross salary and non payment Bonus, Leave Encashment, agreed increment and no details mentioned. Amount of interest @7% calculated on all the above unpaid salary is not admitted and only the amount for 4 months salary in 2016 is admitted. Balance is under verification.
4	Amount claimed is with respect to RRB Realtors Private Limited and not of the Corporate debtor. However, no provision or any dues pending in the books of the CD. The Rp presumes that with his transfer to RRB realtors- the then group company of Satra Properties all his dues are also transferred and hence no amount is admitted.
5	Amount claimed is miscalculated and the amount as per books is admitted. Hence the amount admitted is higher than the amount claimed.

* The promoter Mr. Praful Satra submitted a statement on the Balance Payable. The records in the server indicated a different amount. The two statements could not be reconciled. Hence, the statement given by Mr. praful Satra, being the latest is considered for verifying claims.

** In respect of advance given to employees, the outstanding amount could not be determined as the records do not give clarity and the claimants have not indicated. The final amount admitted is subject to change to this extent.